

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 85 of 2019 &
IA No. 404 of 2019**

Dated: 20th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Jindal Aluminum Limited

.... Appellant(s)

Vs.

**Karnataka Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Swagatika Sahoo
Ms. Ritika Singhal
Ms. Surabhi Pandey

ORDER

IA No. 404 of 2019

(Application for exemption from filing certified copy of the impugned order)

For the reasons set out in the application, the IA is allowed.

APPEAL No. 85 of 2019

Issue notice to Respondents, returnable on 29.04.2019. Dasti, in addition, is permitted.

List the matter on **29.04.2019**.

**(S. D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**